

MASTER PLAN FOR FLOOD CONTROL

*573. SHRI P. C. BHANJ DEO: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether any details of a Master Plan for flood control have been prepared by Government; and

(b) if so, what are the broad details thereof?

THE MINISTER OF IRRIGATION AND POWER (SHRI S. K. PATIL): (a) Not yet, Sir.

(h) Does not arise.

IMPORT OF W.G. LOCOMOTIVE BOILERS

*574. SHRI P. C. BHANJ DEO: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government propose to import W.G. locomotive boilers;

(b) if so, what is the number of such boilers and what is their approximate cost; and

(c) what are the names of the countries from which the boilers will be imported?

THE MINISTER OF RAILWAYS (SHRI JAGJIVAN RAM): (a) Yes.

(b) 12 at a total cost of £89,280 F.O.B.

(c) The United Kingdom.

FOODGRAINS REQUISITIONED

*575. SHRI P. S. RAJAGOPAL NAIDU: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) the quantity of foodgrains so far requisitioned, after the Essential Commodities (Amendment) Act, 1957, came into force;

(b) which are the States from where foodgrains have been requisitioned; and

(c) what are the prices paid for each commodity?

THE MINISTER OF FOOD AND AGRICULTURE (SHRI A. P. JAIN): (a) 31,000 tons.

(b) Andhra Pradesh, Rajasthan and West Bengal.

(c) The prices so far fixed are: —

Rice:—Rs. 17 to Rs. 19/12 per maund for bagged rice in Andhra Pradesh. The prices in West Bengal have not yet been finalised.

Gram:—Rs. 10.62 to Rs. 10.87 per maund ex-godowns of naked gram.

INCONVENIENCE CAUSED TO RAILWAY PASSENGERS BY HAWKERS ON STATIONS

*576. SHRI B. K. MUKERJEE: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government are aware that almost the entire space available at present on railway platforms is occupied by hawkers and their trolleys etc. thereby preventing passengers from entraining or detraining;

(b) if so, what action Government propose to take in the matter; and

(c) whether the Railways provide any special facility to passengers to carry furniture and other commodities sold by hawkers at the railway platforms?

THE MINISTER OF RAILWAYS (SHRI JAGJIVAN RAM): (a) and (b). The number of hawkers and trolleys allowed to operate on station platforms is strictly limited with due regard to the need to ensure availability of adequate room for the free movement of passengers, and whenever congestion is noticed the number of hawkers and/or trolleys is reduced.

(c) Does not arise as articles such as furniture are not to be sold on platforms.